

COURT-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 284 /2013

CORAM: 1. Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st March, 2017, 10.30 A.M

Name of the Company	Ashok Kumar Agarwal & Ors. -Versus- Earthic Consultancy Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNAN K BANERJI, Sr ADV
2. PATITA PABAI RISHWAL, ADV
3. KULDIP MALIK, ADV

Rehans


21/3/17

(S.No.2) 21-03-17 - CP 284/2013 - Alok Agarwal & Ors. Vs. Earthic Consultancy Pvt. Ltd. & Ors.

ORDER

Ld. Lawyer appearing on behalf of the petitioner(s) are present. No one appeared on behalf of the respondents. Let the matter proceed ex parte against respondent(s).

CA No.349/2014 filed by R-1 to R-4 pending since long is dismissed for non-prosecution.

Heard the Ld. Lawyer appearing for the petitioner and hearing is concluded ex parte.

Meanwhile the petitioner submitted that he would be filing written notes within 10 days.

Reserved for judgement.



MANORAMA KUMARI
MEMBER(J)